

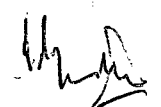
(4)

11.1.1989

Mr. A.L. Kasturey, requests for some time to file their reply.

Respondents to file their reply on 9.3.1989. As we have given a number of adjournments, we warn the respondents that if they failed to ~~at~~ file their reply by 9.3.89 they will be saddled with heavy ~~the~~ cost.

Matter to come up before the Tribunal on 9.3.89.


(M.Y. PRIOLKAR) (M.B. MUJUMDAR)
M(A) M(J)

Dated: 9.3.1989.

Present Mr. Walia for the applicant and Mr. A.L. Kasturey for the respondents. Mr. Kasturey states that the reply is ready but it has not yet been finalised.

Adjourned to 29.3.1989 for reply of the respondents before the Tribunal.


(M.Y. PRIOLKAR) (M.B. MUJUMDAR)
M(A) M(J)